

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1865

ANSWERED ON:10.08.2006

TAKING OVER AIR SAHARA BY JET AIRWAYS .

Gadhavi Shri Pushpdan Shambhudan;Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Jet Airways has blamed the Union Government for failure of its Sahara acquisition plan;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Aircraft Acquisition Committee has examined the acquisition plan; and
- (d) if so, the details of the recommendations made by the said Committee?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) and (b):- No Communication blaming the Union Government for failure of Jet Airways` plan to acquire Sahara Airlines has been received in the Ministry of Civil Aviation.

(c) and (d):- The Aircraft Acquisition Committee (AAC) in its meeting held on 24.2.2006 had considered the share purchase agreement of M/s. Jet Airways and M/s. Sahara Airlines Ltd. and took note of the status report filed by M/s. Jet Airways. It had observed that the issue raised in the report of M/s Jet Airways does not concern the Committee. The AAC however considered the limited question of usage of airport infrastructure in the event of merger/take over of airlines and sale/transfer of aircraft. The Government after considering the recommendations of the Committee formulated and published the Policy to be followed regarding use of airport infrastructure in case of merger/take over of airlines and sale/transfer of aircraft.